

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.15 - IA/30(AHM)2021  
ITEM No. 16 - IA/375(AHM)2021  
ITEM No. 17 - IA/454(AHM)2021  
ITEM No. 18 - IA/476(AHM)2021  
ITEM No. 19 - IA/548(AHM)2021  
In  
**CP(IB) 625 of 2018**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

UCO Bank

.....Applicant

V/s

K-Lifestyle & Industries Ltd

.....Respondent

**Order delivered on: 14/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Atul Sharma, Ld. Adv., Mr. Rajiv Chawla, Ld. Adv.  
for Mr. Arjun Sheth, Ld. Adv.

For the Respondent

: Mr. Rajat Kashyap, Ld. Adv. a.w. Mr. Rajendra Beniwal,  
Ld. Adv. & Mr. Aman Singhania, Ld. Adv.

**ORDER**

Learned Counsel for the RP appears and submits that the Hon'ble NCLAT stayed the proceedings, hence, the matter stands adjourned to 19.06.2023

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**